

IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH BENGALURU
(Through web-based video conferencing platform)

ITEM No.5
C.P No. 75/BB/2021

IN THE MATTER OF:

M/s. Kirloskar AAF Ltd.,

... Petitioner

Order under Section 66 of the Companies Act, 2013

Order delivered on 18.01.2023

CORAM:

TMT.T. KRISHNAVALLI
HON'BLE MEMBER (JUDICIAL)

SH. SATYA RANJAN PRASAD
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Shri Akshay.G PCS
Shri Jayaraj

ORDER

1. Heard Shri Akshay.G, Learned PCS for the Petitioner and Shri Jayaraj the Petitioner present in-person.
2. List the case on **06.03.2023.**

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SATYA RANJAN PRASAD
MEMBER (TECHNICAL)

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T.KRISHNA VALLI
MEMBER (JUDICIAL)

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